

mind such companies as were conducting prize chits, savings and benefit schemes. During the period from 1978 to October, 1981 the Reserve Bank received 171 complaints against such companies containing allegations of misappropriation of funds, non-payment of prizes/deposits etc.

(b) The information is being collected and will be laid on the Table of the House.

(c) In terms of the provisions of the Prize Chits and Money Circulation Schemes (Banning) Act, 1978 which has come into force with effect from 12-12-1978 the promotion/conduct of prize chits/benefit schemes has been banned. The provisions of this Act are to be administered by the State Governments who are empowered to take appropriate action in the matter.

(d) According to the Reserve Bank's record, during the period from 1978 to October, 1981, 17 complaints were received against prize chits/benefit companies in Gujarat viz., Gujarat Savings Unit Pvt., Ltd., Santosh benefit Pvt. Ltd., Divya Vasundhara Financiers Ltd., Prasant Benefit and Trading Company Pvt. Ltd., and Kavita Benefit Pvt. Ltd.

राजस्थान के कोटा जिले के अट्रू में सेन्ट्रल बैंक आफ इण्डिया में कथित भ्रष्टाचार

3358. श्री चतुर्भुज : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में कोटा जिले के अट्रू में सेन्ट्रल बैंक आफ इण्डिया में कथित भ्रष्टाचार के सम्बन्ध में सभी राजनीतिक दलों में पत्र प्राप्त हुए हैं ; और

(ख) यदि हां, इस सम्बन्ध में क्या कार्यवाही की गई है ; और

(ग) क्या सरकार का विचार इस बैंक से जिन व्यक्तियों को ऋण दिये गये हैं उनकी सूची बनाने के बाद बैंक की इस शाखा के मामलों की जांच किसी वरिष्ठ

अधिकारी अथवा केन्द्रीय जांच ब्यूरो से करवाने का है, यदि हां, तो सरकार द्वारा यह कार्यवाही कब तक किये जाने की सम्भावना है ?

वित्त मंत्रालय में उप मंत्री (श्री मगन-भाई बारोट) : (क) से (ग) . कोटा जिले में सेन्ट्रल बैंक आफ इण्डिया की अट्रू शाखा के विरुद्ध कुछ शिकायत प्राप्त हुई हैं जिनमें से एक माननीय सदस्य की भी है। इनकी जांच बैंक प्राधिकारियों द्वारा की जा रही है।

Smuggling out of Opium

3359. SHRI RASHEED MASOOD:
SHRI RAJESH KUMAR SINGH:
PROF. AJIT KUMAR MEHTA:
SHRI RAJANATH SONKAR SHASTRI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that yearly 40 per cent of opium produced in India is smuggled out and that the smugglers occupy important positions in public institutions; and

(b) if so, details thereof stating the estimated value of the opium being smuggled out, the countries to which it is being smuggled out, the alleged smugglers involved and the preventive measures taken proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) and (b). No, Sir. Reports received by Government show that only insignificant quantities of opium have figured in international seizures. Besides, the quantities of opium seized while being attempted to be smuggled out of the country have also been small compared to the total production of opium in the country.